

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :13-02-2020

Date : 13.02.2020										
S L N O.	C.A. No.	Date of Appli cation	Case No.	Name of the Applican t	C.C Typ e	Judge / Cour t Name	C.C Applied For	Other Docum ent	Deal ing Sect ion	Se at
1	15109 /2020	13.02. 2020	ABLAP L- 11056 /2019	C.MOHANTY	GEN ERA L		Order Dtd. 2020-01- 21			(S eat No -)
2	15110 /2020	13.02. 2020	WP (C) - 19012 /2016	R.C.MALLI CK	GEN ERA L		Order Dtd. 2020-02- 18		WRIT BRAN CH (DIV ISIO N BENC H)	(S eat No - 10 8)
3	15111 /2020	13.02. 2020	WP (C) - 8717/ 2016	B K DAS	GEN ERA L		Order Dtd. 2016-05- 20		WRIT BRAN CH-6	(S eat No - 24)
4	15112 /2020	13.02. 2020	ABLAP L- 6151/ 2017	D.K.JENA	GEN ERA L		Order Dtd. 2019-03- 15		CRIM INAL MISC -3	(S eat No - 12)
5	15113 /2020	13.02. 2020	WP (C) - 8047/ 2013	ANIL SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 11		WRIT BRAN CH-4	(S eat No - 17)
6	15114	13.02.	WP (C)	D. K.	C.O	COUR	Order Dtd. 2020-02-		WRIT	(S

	/2020	2020	- 8047/ 2013	MOHANTY	.	T NO. 1	11		BRAN CH-4	ea t No - 17)
7	15115 /2020	13.02. 2020	WP (C) - 4586/ 2020	B. G. DAS	C.O	COUR T NO. 22	Order Dtd. 2020-02- 11			(S ea t No - 17)
8	15116 /2020	13.02. 2020	WP (C) - 2783/ 2020	S. ROUT	C.O	COUR T NO. 22	Order Dtd. 2020-02- 11			(S ea t No - 17)
9	15117 /2020	13.02. 2020	WP (C) - 2776/ 2020	M/S. RABI NARAYAN BEHERA	C.O	COUR T NO. 22	Order Dtd. 2020-02- 11			(S ea t No - 17)
10	15118 /2020	13.02. 2020	WP (C) - 1850/ 2020	B. D. BISWAL	C.O	COUR T NO. 22	Order Dtd. 2020-02- 11			(S ea t No - 17)
11	15119 /2020	13.02. 2020	CRLRE V- 96/20 20	B. K. PANDA	C.O	COUR T NO. 23	Order Dtd. 2020-02- 10			(S ea t No - 17)
12	15120 /2020	13.02. 2020	WP (C) - 17651 /2019	RASHMI RANJAN DAS	C.O	COUR T NO. 22	Order Dtd. 2020-02- 07			(S ea t No - 17)
13	15121 /2020	13.02. 2020	WP (C) - 28017 /2013	S. K. SUNDARA	C.O	COUR T NO. 22	Order Dtd. 2020-02- 11			(S ea t No - 17)

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14	15122/2020	13.02.2020	WP (C) - 3542/2020	NANDA KISHORE ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Seat No - 17)
15	15123/2020	13.02.2020	CMP-18/2020	RADHARAMA N DAS NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020-02-10			(Seat No - 17)
16	15124/2020	13.02.2020	CMP-18/2020	S. PARIJA	C.O.	COURT NO. 24	Order Dtd. 2020-02-10			(Seat No - 17)
17	15125/2020	13.02.2020	CMP-1470/2019	S. MOHARANA	C.O.	COURT NO. 24	Order Dtd. 2020-02-10			(Seat No - 17)
18	15126/2020	13.02.2020	CMP-74/2020	S. ROUT	C.O.	COURT NO. 24	Order Dtd. 2020-02-10			(Seat No - 17)
19	15127/2020	13.02.2020	CMP-11/2020	SUBRAT KUMAR NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020-02-10			(Seat No - 17)
20	15128/2020	13.02.2020	CMP-49/2020	B. C. PANDA	C.O.	COURT NO. 24	Order Dtd. 2020-02-10			(Seat No - 17)
21	15129/2020	13.02.2020	BLAPL -	BIDYADHAR MANASINGH	C.O.	COURT	Order Dtd. 2020-02-11			(Seat

			9388/ 2019			NO. 23			t No - 17)
2 2	15130 /2020	13.02. 2020	CMP- 1504/ 2019	HIMANSHU KUMAR BHOL	C.O .	COUR T NO. 24	Order Dtd. 2020-02- 11		(S ea t No - 17)
2 3	15131 /2020	13.02. 2020	CMP- 76/20 20	N. SEN	C.O .	COUR T NO. 24	Order Dtd. 2020-02- 11		(S ea t No - 17)
2 4	15132 /2020	13.02. 2020	WP (C) - 4340/ 2020	L.K. NAYAK	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11		(S ea t No - 17)
2 5	15133 /2020	13.02. 2020	CMP- 48/20 20	S. MOHARANA	C.O .	COUR T NO. 24	Order Dtd. 2020-02- 11	WRIT BRAN CH-8	(S ea t No - 40)
2 6	15134 /2020	13.02. 2020	WP (C) - 13778 /2004	S. C. BISWAL	C.O .	COUR T NO. 24	Order Dtd. 2020-02- 12		(S ea t No - 40)
2 7	15135 /2020	13.02. 2020	WP (C) - 3190/ 2020	P.K. PATRI	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 10		(S ea t No - 40)
2 8	15136 /2020	13.02. 2020	WP (C) - 4976/ 2020	B. K. PANDA	C.O .	COUR T NO. 7	Order Dtd. 2020-02- 11		(S ea t No - 40)

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29	15137/2020	13.02.2020	WP (C) - 161/2005	J. C. BARAL	C.O.	COURT NO. 7	Order Dtd. 2020-02-11			(Seat No - 40)
30	15138/2020	13.02.2020	WP (C) - 29017/2019	P.K. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Seat No - 40)
31	15139/2020	13.02.2020	WP (C) - 161/2005	PRATAP KUMAR BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-02-11			(Seat No - 40)
32	15140/2020	13.02.2020	WP (C) - 4461/2020	S.K. SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-11			(Seat No - 40)
33	15141/2020	13.02.2020	WP (C) - 2320/2019	P. K. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2020-02-11			(Seat No - 40)
34	15142/2020	13.02.2020	WP (C) - 3534/2020	J. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-02-11	WRIT BRANCH (DIVISION BENCH)		(Seat No - 113)
35	15143/2020	13.02.2020	WP (C) - 2333/2019	P. K. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2020-02-11			(Seat No - 113)
36	15144/2020	13.02.2020	WP (C) -	J. BEHERA	C.O.	COURT	Order Dtd. 2020-02-11	WRIT BRANCH		(Seat

			3587/ 2020			NO. 19			CH (DIV ISIO N BENC H)	t No - 11 3)
3 7	15145 /2020	13.02. 2020	WP (C) - 2332/ 2019	P. K. MALLICK	C.O .	COUR T NO. 17	Order Dtd. 2020-02- 11			(S ea t No - 11 3)
3 8	15146 /2020	13.02. 2020	WP (C) - 3585/ 2020	J. BEHERA	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 3)	
3 9	15147 /2020	13.02. 2020	WP (C) - 5123/ 2020	P. K. LENKA	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11		(S ea t No - 11 3)	
4 0	15148 /2020	13.02. 2020	WP (C) - 4424/ 2020	S.K. SAMANTARA Y	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 11	WRIT BRAN CH-1	(S ea t No - 1)	
4 1	15149 /2020	13.02. 2020	WP (C) - 5122/ 2020	P. K. LENKA	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 11		(S ea t No - 1)	
4 2	15150 /2020	13.02. 2020	WP (C) - 5044/ 2020	P.L. MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 11	WRIT BRAN CH-7	(S ea t No - 44)	
4 3	15151 /2020	13.02. 2020	WP (C) - 4914/ 2015	N. RAO	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 06		(S ea t No - 44	

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4 4	15152 /2020	13.02. 2020	BLAPL - 10818 /2019	DIGAMBAR SETHI	C.O .	COUR T NO. 23	Judgement Dtd. 2020- 02-11			(S ea t No - 44)
4 5	15153 /2020	13.02. 2020	BLAPL - 10854 /2019	DIGAMBAR SETHI	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11			(S ea t No - 44)
4 6	15154 /2020	13.02. 2020	WP (C) - 4914/ 2015	S. DASH	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 06			(S ea t No - 44)
4 7	15155 /2020	13.02. 2020	BLAPL - 7887/ 2018	R. R. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 11			(S ea t No - 44)
4 8	15156 /2020	13.02. 2020	WP (C) - 4304/ 2020	C. SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 10			(S ea t No - 44)
4 9	15157 /2020	13.02. 2020	BLAPL - 713/2 020	SARAT DASH	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11			(S ea t No - 44)
5 0	15158 /2020	13.02. 2020	BLAPL - 714/2 020	SARAT DASH	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11			(S ea t No - 44)
5 1	15159 /2020	13.02. 2020	WP (C) - 3505/ 2020	A.K. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2020-02- 11			(S ea t No - 44)

			2020			19			No - 44)
5 2	15160 /2020	13.02. 2020	BLAPL - 749/2 020	SARAT DASH	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11		(S ea t No - 44)
5 3	15161 /2020	13.02. 2020	WP (C) - 4858/ 2020	A.K. MOHANTY	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11		(S ea t No - 44)
5 4	15162 /2020	13.02. 2020	BLAPL - 760/2 020	SARAT DASH	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11		(S ea t No - 44)
5 5	15163 /2020	13.02. 2020	ABLAP L- 762/2 020	SARAT DASH	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 05		(S ea t No - 44)
5 6	15164 /2020	13.02. 2020	BLAPL - 763/2 020	SARAT DASH	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11		(S ea t No - 44)
5 7	15165 /2020	13.02. 2020	BLAPL - 781/2 020	H. K. PATRA	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11		(S ea t No - 44)
5 8	15166 /2020	13.02. 2020	CRLRE V- 740/2 017	H. K. PATRA	C.O .	COUR T NO. 7	Order Dtd. 2020-02- 11		(S ea t No - 44)

59	15167/2020	13.02.2020	WP (C) - 3108/2020	D. PRADHAN	C.O.	COURT NO. 19	Order Dtd. 2020-02-11			(Seat No - 44)
60	15168/2020	13.02.2020	CRLRE V- 740/2017	B. R. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-02-11			(Seat No - 44)
61	15169/2020	13.02.2020	CRLMP - 1056/2014	L.D.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-11			(Seat No - 44)
62	15170/2020	13.02.2020	WP (C) - 25049/2019	S.SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Seat No - 44)
63	15171/2020	13.02.2020	BLAPL - 744/2020	GANESH SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-02-11			(Seat No - 44)
64	15172/2020	13.02.2020	CRLMP - 1057/2014	L.D.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-11			(Seat No - 44)
65	15173/2020	13.02.2020	WP (C) - 25046/2019	S. SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Seat No - 44)
66	15174/2020	13.02.2020	BLAPL - 734/2020	S. ROUT	C.O.	COURT NO. 23	Order Dtd. 2020-02-11			(Seat No - 44)

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6 7	15175 /2020	13.02. 2020	WP (C) - 25043 /2019	S. SAMAL	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 10			(S ea t No - 44)
6 8	15176 /2020	13.02. 2020	BLAPL - 735/2 020	S. ROUT	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11			(S ea t No - 44)
6 9	15177 /2020	13.02. 2020	BLAPL - 736/2 020	S. ROUT	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11			(S ea t No - 44)
7 0	15178 /2020	13.02. 2020	WP (C) - 4269/ 2020	M. BEHERA	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 44)
7 1	15179 /2020	13.02. 2020	BLAPL - 775/2 020	ASUTOSH TRIPATHY	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11			(S ea t No - 44)
7 2	15180 /2020	13.02. 2020	WP (C) - 4261/ 2020	K.C. PRADHAN	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 44)
7 3	15181 /2020	13.02. 2020	BLAPL - 756/2 020	S. CHOUDHURY	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11			(S ea t No - 44)
7	15182	13.02.	WP (C)	P. K.	C.O	COUR	Order Dtd. 2020-02-			(S

4	/2020	2020	- 5126/ 2020	LENKA	.	T NO. 23	11			ea t No - 44)
7 5	15183 /2020	13.02. 2020	WP (C) - 5125/ 2020	P K LENKA	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11			(S ea t No - 44)
7 6	15184 /2020	13.02. 2020	WP (C) - 28818 /2019	B.K.BARIK	C.O .	DR (J)	Order Dtd. 2020-02- 11			(S ea t No - 44)
7 7	15185 /2020	13.02. 2020	WP (C) - 5127/ 2020	P. K. LENKA	C.O .	DR (J)	Order Dtd. 2020-02- 11			(S ea t No - 44)
7 8	15186 /2020	13.02. 2020	BLAPL - 725/2 020	S RATH	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11			(S ea t No - 44)
7 9	15187 /2020	13.02. 2020	WP (C) - 28816 /2019	B.K. BARIK	C.O .	DR (J)	Order Dtd. 2020-02- 11			(S ea t No - 44)
8 0	15188 /2020	13.02. 2020	WP (C) - 5128/ 2020	P. K. LENKA	C.O .	DR (J)	Order Dtd. 2020-02- 11			(S ea t No - 44)
8 1	15189 /2020	13.02. 2020	WP (C) - 5092/ 2020	P. K. LENKA	C.O .	DR (J)	Order Dtd. 2020-02- 11			(S ea t No - 44)

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8 2	15190 /2020	13.02. 2020	BLAPL - 738/2 020	T R DAS	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11			(S ea t No - 44)
8 3	15191 /2020	13.02. 2020	WP (C) - 4268/ 2020	M. BEHERA	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 44)
8 4	15192 /2020	13.02. 2020	WP (C) - 5130/ 2020	P. K. LENKA	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 44)
8 5	15193 /2020	13.02. 2020	BLAPL - 9654/ 2019	B DAS	C.O .	COUR T NO. 2	Order Dtd. 2020-02- 12			(S ea t No - 44)
8 6	15194 /2020	13.02. 2020	WP (C) - 5129/ 2020	P. K. LENKA	C.O .	COUR T NO. 2	Order Dtd. 2020-02- 11			(S ea t No - 44)
8 7	15195 /2020	13.02. 2020	WP (C) - 1032/ 2020	N.K.ROUT	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 44)
8 8	15196 /2020	13.02. 2020	WP (C) - 2279/ 2020	N.K.ROUT	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 44)
8 9	15197 /2020	13.02. 2020	WP (C) -	P. K. LENKA	C.O .	COUR T	Order Dtd. 2020-02- 11			(S ea

			5119/ 2020			NO. 19				t No - 44)
9 0	15198 /2020	13.02. 2020	WP (C) - 2433/ 2020	N.K.ROUT	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 44)
9 1	15199 /2020	13.02. 2020	BLAPL - 10034 /2019	B DAS	C.O .	COUR T NO. 7	Order Dtd. 2020-02- 12			(S ea t No - 44)
9 2	15200 /2020	13.02. 2020	WP (C) - 18491 /2016	B.R.SENAP ATI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02- 11			(S ea t No - 44)
9 3	15201 /2020	13.02. 2020	WP (C) - 5118/ 2020	P. K. LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02- 11			(S ea t No - 44)
9 4	15202 /2020	13.02. 2020	BLAPL - 6341/ 2019	H K PATRA	C.O .	COUR T NO. 7	Order Dtd. 2020-02- 12			(S ea t No - 44)
9 5	15203 /2020	13.02. 2020	WP (C) - 2216/ 2020	N.K.ROUT	C.O .	COUR T NO. 9	Order Dtd. 2020-02- 11			(S ea t No - 44)
9 6	15204 /2020	13.02. 2020	WP (C) - 1035/ 2020	N.K.ROUT	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 44)

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97	15205/2020	13.02.2020	WP (C) - 6143/2013	S C DAS	C.O.	COURT NO. 8	Order Dtd. 2020-02-11			(Seat No - 44)
98	15206/2020	13.02.2020	WP (C) - 26438/2019	S.K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2020-02-11			(Seat No - 44)
99	15207/2020	13.02.2020	WP (C) - 6143/2013	D NAYAK	C.O.	COURT NO. 8	Order Dtd. 2020-02-11			(Seat No - 44)
100	15208/2020	13.02.2020	WP (C) - 26464/2019	S.K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2020-02-11			(Seat No - 44)
101	15209/2020	13.02.2020	WP (C) - 20548/2013	ANIL SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-11			(Seat No - 44)
102	15210/2020	13.02.2020	OJC- 4737/2001	S.SWAIN	GENERAL		Order Dtd. 2006-05-10		WRIT BRANCH-2	(Seat No - 45)
103	15211/2020	13.02.2020	WP (C) - 2217/2020	N.K.ROUT	C.O.	COURT NO. 9	Order Dtd. 2020-02-11			(Seat No - 45)
104	15212/2020	13.02.2020	WP (C) - 4919/	ANIL SAHOO	C.O.	COURT NO.	Order Dtd. 2020-02-11			(Seat

			2013			3 OLD				No - 45)
1 0 5	15213 /2020	13.02. 2020	WP (C) - 2218/ 2020	N.K.ROUT	C.O .	COUR T NO. 9	Order Dtd. 2020-02- 11			(S ea t No - 45)
1 0 6	15214 /2020	13.02. 2020	WP (C) - 4919/ 2013	S DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02- 11			(S ea t No - 45)
1 0 7	15215 /2020	13.02. 2020	WP (C) - 4094/ 2020	S.K. MOHANTY	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 45)
1 0 8	15216 /2020	13.02. 2020	WP (C) - 5114/ 2020	P. K. LENKA	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 45)
1 0 9	15217 /2020	13.02. 2020	BLAPL - 712/2 020	SARAT DASH	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11			(S ea t No - 45)
1 1 0	15218 /2020	13.02. 2020	WP (C) - 5120/ 2020	P. K. LENKA	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11			(S ea t No - 45)
1 1 1	15219 /2020	13.02. 2020	WP (C) - 28819 /2019	B.K. BARIK	C.O .	DR (J)	Order Dtd. 2020-02- 11			(S ea t No - 45)

1 1 2	15220 /2020	13.02. 2020	WP (C) - 5121/ 2020	P. K. LENKA	C.O .	DR (J)	Order Dtd. 2020-02- 11			(S ea t No - 45)
1 1 3	15221 /2020	13.02. 2020	WP (C) - 2536/ 2020	S.K. MOHANTY	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 45)
1 1 4	15222 /2020	13.02. 2020	WP (C) - 5117/ 2020	P. K. LENKA	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 45)
1 1 5	15223 /2020	13.02. 2020	WP (C) - 24410 /2019	B.K. MOHARANA	C.O .	COUR T NO. 3	Order Dtd. 2020-02- 11			(S ea t No - 45)
1 1 6	15224 /2020	13.02. 2020	WP (C) - 5116/ 2020	P. K. LENKA	C.O .	COUR T NO. 3	Order Dtd. 2020-02- 11			(S ea t No - 45)
1 1 7	15225 /2020	13.02. 2020	WP (C) - 5115/ 2020	P. K. LENKA	C.O .	COUR T NO. 3	Order Dtd. 2020-02- 11			(S ea t No - 45)
1 1 8	15226 /2020	13.02. 2020	WP (C) - 24410 /2019	M.S. SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2020-02- 11			(S ea t No - 45)
1 1 9	15227 /2020	13.02. 2020	WP (C) - 5124/ 2020	P. K. LENKA	C.O .	COUR T NO. 3	Order Dtd. 2020-02- 11			(S ea t No

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1 2 0	15228 /2020	13.02. 2020	WP (C) - 2538/ 2020	S.K. MOHANTY	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 45)
1 2 1	15229 /2020	13.02. 2020	WP (C) - 25399 /2017	A. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02- 11			(S ea t No - 45)
1 2 2	15230 /2020	13.02. 2020	WP (C) - 2434/ 2020	N.K.ROUT	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 45)
1 2 3	15231 /2020	13.02. 2020	WP (C) - 1034/ 2020	N.K.ROUT	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 45)
1 2 4	15232 /2020	13.02. 2020	WP (C) - 26241 /2019	S.K. MISHRA	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 45)
1 2 5	15233 /2020	13.02. 2020	ABLAP L- 1373/ 2020	R.K. ROUT	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 11			(S ea t No - 45)
1 2 6	15234 /2020	13.02. 2020	ABLAP L- 1287/ 2020	S S SAMANTRAY	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 11			(S ea t No - 45)
1	15235	13.02.	ABLAP	J.K.	C.O	COUR	Order Dtd. 2020-02-			(S

27	/2020	2020	L-1413/2020	MAJHI	.	T NO. 1	11			eat No - 45)
128	15236/2020	13.02.2020	CRLMC - 109/2020	A K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-03			(Seat No - 45)
129	15237/2020	13.02.2020	CRLMC - 3541/2019	SACHINDRA KANHAR	C.O.	COURT NO. 1	Order Dtd. 2020-02-12			(Seat No - 45)
130	15238/2020	13.02.2020	ABLAP L-1424/2020	J.K. MAJHI	C.O.	COURT NO. 1	Order Dtd. 2020-02-11			(Seat No - 45)
131	15239/2020	13.02.2020	ABLAP L-7478/2019	A.K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-12			(Seat No - 45)
132	15240/2020	13.02.2020	CRLMC - 3267/2019	A R SWAIN	C.O.	COURT NO. 1	Order Dtd. 2020-02-11			(Seat No - 45)
133	15241/2020	13.02.2020	TRP (C) - 166/2017	R.K. BARIK	GENERAL		Order Dtd. 2020-02-06			(Seat No - 45)
134	15242/2020	13.02.2020	CRLMC - 1314/2019	S C DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-22			(Seat No -

										45)
135	15243/2020	13.02.2020	ABLAP L-7478/2019	A.K. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-12			(Seat No - 45)
136	15244/2020	13.02.2020	WP (C) - 24810/2019	P R SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-11			(Seat No - 45)
137	15245/2020	13.02.2020	ABLAP L-16325/2019	B.DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-12			(Seat No - 45)
138	15246/2020	13.02.2020	BLAPL - 10986/2019	S. CHOUDHURY	C.O.	COURT NO. 2	Order Dtd. 2020-02-11			(Seat No - 45)
139	15247/2020	13.02.2020	ABLAP L-16435/2019	N. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-02-12			(Seat No - 45)
140	15248/2020	13.02.2020	CRLRE V-720/2014	CHHABI RANA	C.O.	COURT NO. 23	Order Dtd. 2020-02-11		CRIMINAL REVISION	(Seat No - 3)
141	15249/2020	13.02.2020	WP (C) - 4169/2020	M/S.S.K.B HANJADEO	C.O.	COURT NO. 7	Order Dtd. 2020-02-11			(Seat No - 3)
142	15250/2020	13.02.2020	ABLAP L-16447/2019	M/S AJAYA KUMAR PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2020-02-12			(Seat No

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1 4 3	15251 /2020	13.02. 2020	BLAPL - 796/2 020	U.P. BAG	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11			(S ea t No - 3)
1 4 4	15252 /2020	13.02. 2020	WP (C) - 4131/ 2020	M/S.S.K.B HANJADEO	C.O .	COUR T NO. 7	Order Dtd. 2020-02- 11			(S ea t No - 3)
1 4 5	15253 /2020	13.02. 2020	BLAPL - 9124/ 2019	A.K. MOHANTY	C.O .	COUR T NO. 9	Order Dtd. 2020-02- 11			(S ea t No - 3)
1 4 6	15254 /2020	13.02. 2020	ABLAP L- 18402 /2019	S.K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 11			(S ea t No - 3)
1 4 7	15255 /2020	13.02. 2020	WP (C) - 3680/ 2020	SARAT DASH	C.O .	COUR T NO. 7	Order Dtd. 2020-02- 12			(S ea t No - 3)
1 4 8	15256 /2020	13.02. 2020	WP (C) - 4117/ 2020	S. B. DAS	C.O .	COUR T NO. 7	Order Dtd. 2020-02- 11			(S ea t No - 3)
1 4 9	15257 /2020	13.02. 2020	BLAPL - 798/2 020	P.K. BEHERA	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11			(S ea t No - 3)
1 5 0	15258 /2020	13.02. 2020	ABLAP L- 19049 /2019	B. DAS	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 11			(S ea t No - 3)
1 5 1	15259 /2020	13.02. 2020	WP (C) - 3934/ 2020	M/S.RABI NARAYAN BEHERA	C.O .	COUR T NO.	Order Dtd. 2020-02- 11			(S ea t

			2020			7			No-3)
152	15260/2020	13.02.2020	BLAPL - 799/2020	D.K. DAS	C.O.	COURT NO. 23	Order Dtd. 2020-02-11		(Seat No-3)
153	15261/2020	13.02.2020	WP (C) - 3797/2020	D. K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020-02-11		(Seat No-3)
154	15262/2020	13.02.2020	ABLAP L- 19464/2019	C.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-02-12		(Seat No-3)
155	15263/2020	13.02.2020	CRLRE V- 54/2020	S. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2020-02-10		(Seat No-3)
156	15264/2020	13.02.2020	BLAPL - 5121/2019	M R ROUTRAY	C.O.	COURT NO. 7	Order Dtd. 2020-02-12		(Seat No-3)
157	15265/2020	13.02.2020	WP (C) - 3456/2020	R. K. BARIK	C.O.	COURT NO. 7	Order Dtd. 2020-02-11		(Seat No-3)
158	15266/2020	13.02.2020	CRLRE V- 902/2019	S. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2020-02-10		(Seat No-3)
159	15267/2020	13.02.2020	ABLAP L- 181/2020	B. GANTHIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-12		(Seat No-3)
160	15268/2020	13.02.2020	WP (C) -	S K JENA	C.O.	COURT	Order Dtd. 2020-02-11		(Seat No-3)

0			24827 /2014			NO. 3				t No - 3)
1 6 1	15269 /2020	13.02. 2020	BLAPL - 9342/ 2019	S. PATRO	C.O .	COUR T NO. 7	Order Dtd. 2020-02- 12			(S ea t No - 3)
1 6 2	15270 /2020	13.02. 2020	WP (C) - 3717/ 2020	ARUN KUMAR JATI	C.O .	COUR T NO. 7	Order Dtd. 2020-02- 11			(S ea t No - 3)
1 6 3	15271 /2020	13.02. 2020	WP (C) - 24828 /2014	S JENA	C.O .	COUR T NO. 3	Order Dtd. 2020-02- 11			(S ea t No - 3)
1 6 4	15272 /2020	13.02. 2020	ABLAP L- 184/2 020	S.K. PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02- 12			(S ea t No - 3)
1 6 5	15273 /2020	13.02. 2020	BLAPL - 11265 /2019	S. BISWAL	C.O .	COUR T NO. 7	Order Dtd. 2020-02- 12			(S ea t No - 3)
1 6 6	15274 /2020	13.02. 2020	WP (C) - 3726/ 2020	SAILENDRA BISWAL	C.O .	COUR T NO. 7	Order Dtd. 2020-02- 11			(S ea t No - 3)
1 6 7	15275 /2020	13.02. 2020	BLAPL - 1050/ 2019	A. KHAN	C.O .	COUR T NO. 7	Order Dtd. 2020-02- 12		CRIM INAL MISC -3	(S ea t No - 9)
1 6 8	15276 /2020	13.02. 2020	WP (C) - 2800/ 2020	ASHUTOSH MOHANTY	C.O .	COUR T NO. 7	Order Dtd. 2020-02- 11			(S ea t No - 9)
1	15277	13.02.	ABLAP	B. BEHERA	C.O	COUR	Order Dtd. 2020-02-			(S

69	/2020	2020	L-594/2020		.	T NO. 1	11			eat No - 9)
170	15278/2020	13.02.2020	BLAPL - 10829/2019	K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-02-11			(Seat No - 9)
171	15279/2020	13.02.2020	BLAPL - 1057/2019	A. KHAN	C.O.	COURT NO. 7	Order Dtd. 2020-02-12		CRIMINAL MISC -3	(Seat No - 9)
172	15280/2020	13.02.2020	ABLAP L-596/2020	S. BAMILA	C.O.	COURT NO. 1	Order Dtd. 2020-02-11			(Seat No - 9)
173	15281/2020	13.02.2020	WP (C) - 26443/2019	JANMEJAY PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-11			(Seat No - 9)
174	15282/2020	13.02.2020	WP (C) - 2804/2020	ASHUTOSH MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-02-11			(Seat No - 9)
175	15283/2020	13.02.2020	BLAPL - 1063/2019	A. KHAN	C.O.	COURT NO. 7	Order Dtd. 2020-02-12		CRIMINAL MISC -3	(Seat No - 9)
176	15284/2020	13.02.2020	WP (C) - 4498/2020	A. K. ROUL	C.O.	COURT NO. 7	Order Dtd. 2020-02-11			(Seat No - 9)
177	15285/2020	13.02.2020	WP (C) - 387/2020	S C DAS	C.O.	COURT NO. 7	Order Dtd. 2020-02-10			(Seat No - 9)

178	15286/2020	13.02.2020	ABLAP L-838/2020	J.P. KAR	C.O.	COURT NO. 1	Order Dtd. 2020-02-12			(Seat No - 9)
179	15287/2020	13.02.2020	WP (C) - 4624/2020	M/S. HAREKRUSHNA DASH	C.O.	COURT NO. 7	Order Dtd. 2020-02-11			(Seat No - 9)
180	15288/2020	13.02.2020	ABLAP L-12428/2018	S. MOHAPATRO	C.O.	COURT NO. 7	Order Dtd. 2020-02-12		CRIMINAL MISC -3	(Seat No - 14)
181	15289/2020	13.02.2020	ABLAP L-840/2020	J.P. KAR	C.O.	COURT NO. 1	Order Dtd. 2020-02-12			(Seat No - 14)
182	15290/2020	13.02.2020	WP (C) - 3450/2020	S. MOHARANA	C.O.	COURT NO. 7	Order Dtd. 2020-02-11			(Seat No - 14)
183	15291/2020	13.02.2020	WP (C) - 1997/2020	A JENA	C.O.	COURT NO. 7	Order Dtd. 2020-02-11			(Seat No - 14)
184	15292/2020	13.02.2020	WP (C) - 4782/2020	MADAN DAS	C.O.	COURT NO. 7	Order Dtd. 2020-02-11			(Seat No - 14)
185	15293/2020	13.02.2020	CMAPL - 204/2015	S.C. SAMAL	C.O.	COURT NO. 7	Order Dtd. 2020-02-11		M.J.C.	(Seat No - 3)

186	15294/2020	13.02.2020	WP (C) - 1997/2020	P K JENA	C.O .	COURT NO. 7	Order Dtd. 2020-02-11			(Seat No - 3)
187	15295/2020	13.02.2020	ABLAP L- 1286/2020	S.S. SAMANTRAY	C.O .	COURT NO. 1	Order Dtd. 2020-02-11			(Seat No - 3)
188	15296/2020	13.02.2020	WP (C) - 4798/2020	R. C. MALLICK	C.O .	COURT NO. 7	Order Dtd. 2020-02-11			(Seat No - 3)
189	15297/2020	13.02.2020	MACA- 893/2017	B. R. SENAPATI	C.O .	COURT NO. 1	Order Dtd. 2020-02-12	MISC . APPELLAL SEC.		(Seat No - 4)
190	15298/2020	13.02.2020	CRLA- 539/2019	A.K. JENA	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-02-12			(Seat No - 4)
191	15299/2020	13.02.2020	WP (C) - 19992/2019	A JENA	C.O .	COURT NO. 9	Order Dtd. 2020-02-11			(Seat No - 4)
192	15300/2020	13.02.2020	BLAPL - 679/2020	BALARAM SINGH	C.O .	COURT NO. 23	Order Dtd. 2020-02-10			(Seat No - 4)
193	15301/2020	13.02.2020	WP (C) - 4645/2020	M.N.MOHAN TY	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-02-12			(Seat No - 4)
194	15302/2020	13.02.2020	WP (C) - 24830/2014	S. K. JENA	C.O .	COURT NO. 3	Order Dtd. 2020-02-11			(Seat No -

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195	15303/2020	13.02.2020	WP (C) - 4646/2020	M.N.MOHAN TY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-12			(Seat No - 4)
196	15304/2020	13.02.2020	CRLMA - 23/2020	P.K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2020-02-11			(Seat No - 4)
197	15305/2020	13.02.2020	WP (C) - 24832/2014	S. K. JENA	C.O.	COURT NO. 3	Order Dtd. 2020-02-11			(Seat No - 4)
198	15306/2020	13.02.2020	WP (C) - 4647/2020	M.N.MOHAN TY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-12			(Seat No - 4)
199	15307/2020	13.02.2020	BLAPL - 259/2020	P.K. SINGH	C.O.	COURT NO. 23	Order Dtd. 2020-02-11			(Seat No - 4)
200	15308/2020	13.02.2020	WP (C) - 3859/2020	T. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-12			(Seat No - 4)
201	15309/2020	13.02.2020	WP (C) - 4679/2020	S.C. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-12		WRIT BRANCH-3	(Seat No - 13)
202	15310/2020	13.02.2020	WP (C) - 4075/2020	P.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-12		WRIT BRANCH (DIVISION BENCH)	(Seat No - 102)
2	15311	13.02.	CRLMP	S.K.	C.O.	COUR	Order Dtd. 2020-02-			(S

03	/2020	2020	- 523/2 018	MOHANTY	.	T NO. 2 OLD	12			ea t No - 10 2)
204	15312 /2020	13.02. 2020	WP (C) - 10267 /2018	J.P.PARID A	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 11			(S ea t No - 10 2)
205	15313 /2020	13.02. 2020	CRLMP - 523/2 018	S. BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02- 12			(S ea t No - 10 2)
206	15314 /2020	13.02. 2020	WP (C) - 2662/ 2020	P. BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02- 12		WRIT BRAN CH-3	(S ea t No - 11)
207	15315 /2020	13.02. 2020	BLAPL - 10462 /2019	GOPAL PRASAD JENA	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11			(S ea t No - 11)
208	15316 /2020	13.02. 2020	BLAPL - 8450/ 2019	M BARAL	C.O .	COUR T NO. 7	Order Dtd. 2020-02- 06			(S ea t No - 11)
209	15317 /2020	13.02. 2020	WPCRL - 967/2 012	J.J. PARIDA	C.O .	COUR T NO. 15	Order Dtd. 2020-02- 12			(S ea t No - 11)
210	15318 /2020	13.02. 2020	WP (C) - 5190/ 2020	NANDA KISHORE ROUT	C.O .	COUR T NO. 15	Order Dtd. 2020-02- 12			(S ea t No - 11)

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211	15319/2020	13.02.2020	BLAPL - 3926/2018	M M PANDA	C.O.	COURT NO. 10	Order Dtd. 2020-02-11		CRIMINAL MISC -1	(Seat No - 6)
212	15320/2020	13.02.2020	WP (C) - 28837/2019	B.K. BEHERA	C.O.	DR (J)	Order Dtd. 2020-02-11			(Seat No - 6)
213	15321/2020	13.02.2020	BLAPL - 288/2020	NIRANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-02-11			(Seat No - 6)
214	15322/2020	13.02.2020	WP (C) - 28836/2019	B.K. BEHERA	C.O.	DR (J)	Order Dtd. 2020-02-11			(Seat No - 6)
215	15323/2020	13.02.2020	WP (C) - 5191/2020	NANDA KISHORE ROUT	C.O.	DR (J)	Order Dtd. 2020-02-12			(Seat No - 6)
216	15324/2020	13.02.2020	BLAPL - 718/2020	B R MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-02-11			(Seat No - 6)
217	15325/2020	13.02.2020	WP (C) - 28835/2019	B.K. BEHERA	C.O.	DR (J)	Order Dtd. 2020-02-11			(Seat No - 6)
218	15326/2020	13.02.2020	BLAPL - 720/2020	KADAMBINI SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-02-11			(Seat No - 6)
219	15327/2020	13.02.2020	WP (C) - 4625/	SARMISTHA SAMAL	C.O.	COURT NO.	Order Dtd. 2020-02-11			(Seat No - 6)

			2020			8				No - 6)
220	15328/2020	13.02.2020	WP (C) - 28842/2019	B.K. BEHERA	C.O.	DR (J)	Order Dtd. 2020-02-11			(Seat No - 6)
221	15329/2020	13.02.2020	BLAPL - 723/2020	P K JENA	C.O.	COURT NO. 23	Order Dtd. 2020-02-11			(Seat No - 6)
222	15330/2020	13.02.2020	WP (C) - 2193/2020	PRASANJIT BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020-02-12		WRIT BRANCH-6	(Seat No - 35)
223	15331/2020	13.02.2020	BLAPL - 728/2020	S K JENA	C.O.	COURT NO. 23	Order Dtd. 2020-02-11			(Seat No - 35)
224	15332/2020	13.02.2020	WP (C) - 28833/2019	B.K. BEHERA	C.O.	DR (J)	Order Dtd. 2020-02-11			(Seat No - 35)
225	15333/2020	13.02.2020	BLAPL - 751/2020	R DAS	C.O.	COURT NO. 23	Order Dtd. 2020-02-11			(Seat No - 35)
226	15334/2020	13.02.2020	WP (C) - 3488/2020	SARAT DASH	C.O.	COURT NO. 8	Order Dtd. 2020-02-12			(Seat No - 35)
227	15335/2020	13.02.2020	WP (C) - 28840	B.K. BEHERA	C.O.	DR (J)	Order Dtd. 2020-02-11			(Seat No - 35)

			/2019							No - 35)
2 2 8	15336 /2020	13.02. 2020	BLAPL - 753/2 020	N K ROUT	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11			(S ea t No - 35)
2 2 9	15337 /2020	13.02. 2020	WP (C) - 5188/ 2020	NANDA KISHORE ROUT	C.O .	COUR T NO. 8	Order Dtd. 2020-02- 12			(S ea t No - 35)
2 3 0	15338 /2020	13.02. 2020	WP (C) - 28834 /2019	B.K. BEHERA	C.O .	DR (J)	Order Dtd. 2020-02- 11			(S ea t No - 35)
2 3 1	15339 /2020	13.02. 2020	WP (C) - 5189/ 2020	NANDA KISHORE ROUT	C.O .	DR (J)	Order Dtd. 2020-02- 12			(S ea t No - 35)
2 3 2	15340 /2020	13.02. 2020	BLAPL - 755/2 020	P K MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11			(S ea t No - 35)
2 3 3	15341 /2020	13.02. 2020	WP (C) - 28804 /2019	B.K. BEHERA	C.O .	DR (J)	Order Dtd. 2020-02- 11			(S ea t No - 35)
2 3 4	15342 /2020	13.02. 2020	WP (C) - 4626/ 2020	SATYAJIT SAMAL	C.O .	COUR T NO. 8	Order Dtd. 2020-02- 11			(S ea t No - 35)

2 3 5	15343 /2020	13.02. 2020	BLAPL - 757/2 020	B R MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11			(S ea t No - 35)
2 3 6	15344 /2020	13.02. 2020	WP (C) - 4272/ 2020	SATYAJIT SAMAL	C.O .	COUR T NO. 8	Order Dtd. 2020-02- 11			(S ea t No - 35)
2 3 7	15345 /2020	13.02. 2020	WP (C) - 28813 /2019	B.K. BEHERA	C.O .	DR (J)	Order Dtd. 2020-02- 11			(S ea t No - 35)
2 3 8	15346 /2020	13.02. 2020	BLAPL - 761/2 020	P K ROUT	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11			(S ea t No - 35)
2 3 9	15347 /2020	13.02. 2020	WP (C) - 4279/ 2020	SATYAJIT SAMAL	C.O .	COUR T NO. 8	Order Dtd. 2020-02- 11			(S ea t No - 35)
2 4 0	15348 /2020	13.02. 2020	WP (C) - 28812 /2019	B.K. BEHERA	C.O .	DR (J)	Order Dtd. 2020-02- 11			(S ea t No - 35)
2 4 1	15349 /2020	13.02. 2020	WP (C) - 4574/ 2020	SATYAJIT SAMAL	C.O .	COUR T NO. 8	Order Dtd. 2020-02- 11			(S ea t No - 35)
2 4 2	15350 /2020	13.02. 2020	WP (C) - 28810 /2019	B.K. BEHERA	C.O .	DR (J)	Order Dtd. 2020-02- 11			(S ea t No - 35)

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2 4 3	15351 /2020	13.02. 2020	WP (C) - 28809 /2019	B.K. BEHERA	C.O .	DR (J)	Order Dtd. 2020-02- 11			(S ea t No - 35)
2 4 4	15352 /2020	13.02. 2020	WP (C) - 3949/ 2020	M. R. BARIK	C.O .	COUR T NO. 8	Order Dtd. 2020-02- 11			(S ea t No - 35)
2 4 5	15353 /2020	13.02. 2020	WP (C) - 3977/ 2020	R. C. ROUT	C.O .	COUR T NO. 8	Order Dtd. 2020-02- 11			(S ea t No - 35)
2 4 6	15354 /2020	13.02. 2020	CRLMP - 194/2 020	NANDA KISHORE ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02- 12			(S ea t No - 35)
2 4 7	15355 /2020	13.02. 2020	WP (C) - 28838 /2019	B.K. BEHERA	C.O .	DR (J)	Order Dtd. 2020-02- 11			(S ea t No - 35)
2 4 8	15356 /2020	13.02. 2020	CRLMP - 716/2 018	P. C. DAS	C.O .	COUR T NO. 9	Order Dtd. 2020-02- 12			(S ea t No - 35)
2 4 9	15357 /2020	13.02. 2020	CRLMP - 198/2 020	NIRANJAN SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02- 12			(S ea t No - 35)
2	15358	13.02.	OJC-	P.K.	C.O	COUR	Order Dtd. 2020-02-			(S

50	/2020	2020	519/2001	NAYAK	.	T NO. 22	12			ea t No - 35)
251	15359/2020	13.02.2020	CRLMP - 169/2020	ASHIS KUMAR MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-12			(S ea t No - 35)
252	15360/2020	13.02.2020	OJC- 519/2001	BHARAT BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2020-02-12			(S ea t No - 35)
253	15361/2020	13.02.2020	WP (C) - 670/2020	G.C. JENA	C.O .	COUR T NO. 19	Order Dtd. 2020-02-10			(S ea t No - 35)
254	15362/2020	13.02.2020	WP (C) - 4961/2020	GOPINATH SETHI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-12			(S ea t No - 35)
255	15363/2020	13.02.2020	WP (C) - 21653/2019	SARAT SWAIN	C.O .	COUR T NO. 9	Order Dtd. 2020-02-12			(S ea t No - 35)
256	15364/2020	13.02.2020	WP (C) - 10269/2018	J.P. PARIDA	C.O .	COUR T NO. 22	Order Dtd. 2020-02-11			(S ea t No - 35)
257	15365/2020	13.02.2020	WP (C) - 8508/2013	A. K. JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-12		WRIT BRAN CH-2	(S ea t No - 35)

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258	15366/2020	13.02.2020	WP (C) - 15976/2019	M/S.SUSHANTA KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-12		WRIT BRANCH-5	(Seat No - 20)
259	15367/2020	13.02.2020	WP (C) - 19233/2018	C. R. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-12			(Seat No - 20)
260	15368/2020	13.02.2020	WP (C) - 3068/2020	S.D. SWAIN	C.O.	COURT NO. 24	Order Dtd. 2020-02-11			(Seat No - 20)
261	15369/2020	13.02.2020	BLAPL - 768/2020	R K MALLICK	C.O.	COURT NO. 23	Order Dtd. 2020-02-11			(Seat No - 20)
262	15370/2020	13.02.2020	WP (C) - 19233/2018	A. K. RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-12			(Seat No - 20)
263	15371/2020	13.02.2020	WP (C) - 2651/2020	ULLAS DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-07			(Seat No - 20)
264	15372/2020	13.02.2020	BLAPL - 770/2020	S D MISHRA	C.O.	COURT NO. 23	Order Dtd. 2020-02-11			(Seat No - 20)
265	15373/2020	13.02.2020	WP (C) - 16204	B. MOHANTY	C.O.	COURT NO.	Order Dtd. 2020-02-12			(Seat No - 20)

			/2016			23				No - 20)
2 6 6	15374 /2020	13.02. 2020	BLAPL - 772/2 020	N K ROUT	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11			(S ea t No - 20)
2 6 7	15375 /2020	13.02. 2020	WP (C) - 27522 /2019	D. PARIDA	C.O .	DR (J)	Order Dtd. 2020-02- 11			(S ea t No - 20)
2 6 8	15376 /2020	13.02. 2020	WP (C) - 4685/ 2020	G.K. NANDA	C.O .	COUR T NO. 24	Order Dtd. 2020-02- 11	WRIT BRAN CH-3		(S ea t No - 13)
2 6 9	15377 /2020	13.02. 2020	WP (C) - 4125/ 2020	H.K. PATRA	C.O .	COUR T NO. 24	Order Dtd. 2020-02- 11			(S ea t No - 13)
2 7 0	15378 /2020	13.02. 2020	WP (C) - 4260/ 2020	KISHORE CHANDRA PRADHAN	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 13)
2 7 1	15379 /2020	13.02. 2020	BLAPL - 778/2 020	M R SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11			(S ea t No - 13)
2 7 2	15380 /2020	13.02. 2020	BLAPL - 779/2 020	P K MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11			(S ea t No - 13)

273	15381/2020	13.02.2020	BLAPL - 795/2020	P M MOHAPATRA	C.O .	COURT NO. 23	Order Dtd. 2020-02-11			(Seat No - 13)
274	15382/2020	13.02.2020	CRLMC - 167/2020	P K LENKA	C.O .	COURT NO. 1	Order Dtd. 2020-02-03			(Seat No - 13)
275	15383/2020	13.02.2020	WP (C) - 1322/2020	J. KAR	C.O .	COURT NO. 19	Order Dtd. 2020-02-10			(Seat No - 13)
276	15384/2020	13.02.2020	WP (C) - 28808/2019	B. K. BEHERA	C.O .	DR (J)	Order Dtd. 2020-02-11			(Seat No - 13)
277	15385/2020	13.02.2020	WP (C) - 28806/2019	BIJAYA KUMAR BEHERA 1	C.O .	DR (J)	Order Dtd. 2020-02-11			(Seat No - 13)
278	15386/2020	13.02.2020	WP (C) - 3361/2020	RAMAKANT MOHANTY	C.O .	COURT NO. 19	Order Dtd. 2020-02-11			(Seat No - 13)
279	15387/2020	13.02.2020	WP (C) - 3358/2020	RAMAKANT MOHANTY	C.O .	COURT NO. 19	Order Dtd. 2020-02-11			(Seat No - 13)
280	15388/2020	13.02.2020	WP (C) - 18344/2018	D. MISHRA	GENERAL		Order Dtd. 2018-12-19 Petition With Annexures,		WRIT BRANCH-2	(Seat No)

										- 6)
2 8 1	15389 /2020	13.02. 2020	WP (C) - 28815 /2019	B K MALLICK	C.O .	DR (J)	Order Dtd. 2020-02- 11			(S ea t No - 6)
2 8 2	15390 /2020	13.02. 2020	WP (C) - 4059/ 2020	N. C. MOHARANA	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 6)
2 8 3	15391 /2020	13.02. 2020	WP (C) - 3969/ 2020	H.S. PAIKRAY	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 6)
2 8 4	15392 /2020	13.02. 2020	WP (C) - 3570/ 2020	A SWAIN	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 6)
2 8 5	15393 /2020	13.02. 2020	WP (C) - 3343/ 2020	A K BHUYAN	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 6)
2 8 6	15394 /2020	13.02. 2020	WP (C) - 2515/ 2020	P SARANGI	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 6)
2 8 7	15395 /2020	13.02. 2020	WP (C) - 4857/ 2020	P.K. JENA	C.O .	COUR T NO. 24	Order Dtd. 2020-02- 11			(S ea t No - 6)
2 8 8	15396 /2020	13.02. 2020	WP (C) - 4709/ 2020	JYOTIRANJ AN NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02- 12			(S ea t No - 6)
2 8 9	15398 /2020	13.02. 2020	WP (C) - 4959/ 2020	G N SETHI	C.O .	COUR T NO.	Order Dtd. 2020-02- 12			(S ea t No

			2020			3 OLD			No - 6)
2 9 0	15399 /2020	13.02. 2020	WP (C) - 4917/ 2020	S. BARIK	C.O .	COUR T NO. 24	Order Dtd. 2020-02- 11		(S ea t No - 6)
2 9 1	15400 /2020	13.02. 2020	WP (C) - 3791/ 2020	ASHUTOSH MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2020-02- 11		(S ea t No - 6)
2 9 2	15401 /2020	13.02. 2020	WP (C) - 18869 /2014	N B DAS	C.O .	DR (J)	Order Dtd. 2020-02- 12		(S ea t No - 6)
2 9 3	15402 /2020	13.02. 2020	WP (C) - 3793/ 2020	ASHUTOSH MOHANTY	C.O .	DR (J)	Order Dtd. 2020-02- 11		(S ea t No - 6)
2 9 4	15403 /2020	13.02. 2020	WP (C) - 4926/ 2020	G C JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02- 12		(S ea t No - 6)
2 9 5	15404 /2020	13.02. 2020	WP (C) - 3901/ 2020	S. BISWAL	C.O .	COUR T NO. 24	Order Dtd. 2020-02- 11		(S ea t No - 6)
2 9 6	15405 /2020	13.02. 2020	CONTC - 2447/ 2019	BISWAJIT DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02- 12		(S ea t No - 6)
2 9 7	15406 /2020	13.02. 2020	WP (C) - 2009/ 2020	P.K. DAS	C.O .	COUR T NO. 24	Order Dtd. 2020-02- 11		(S ea t No - 6)
2 9 9	15407 /2020	13.02. 2020	WP (C) -	JYOTIRANJ AN NAYAK	C.O .	COUR T	Order Dtd. 2020-02- 12		(S ea

8			4715/ 2020			NO. 3 OLD				t No - 6)
2 9 9	15408 /2020	13.02. 2020	WP (C) - 4711/ 2020	JYOTIRANJ AN NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02- 12			(S ea t No - 6)
3 0 0	15409 /2020	13.02. 2020	WP (C) - 24823 /2014	SUBADHA JENA	C.O .	COUR T NO. 3	Order Dtd. 2020-02- 11			(S ea t No - 6)
3 0 1	15410 /2020	13.02. 2020	WP (C) - 4707/ 2020	JYOTIRANJ AN NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02- 12			(S ea t No - 6)
3 0 2	15411 /2020	13.02. 2020	ABLAP L- 1167/ 2020	P. K. DASH	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 07			(S ea t No - 6)
3 0 3	15412 /2020	13.02. 2020	WPCRL - 455/2 010	S BISWAL	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 11			(S ea t No - 6)
3 0 4	15413 /2020	13.02. 2020	WP (C) - 3789/ 2020	ASHUTOSH MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2020-02- 11			(S ea t No - 6)
3 0 5	15414 /2020	13.02. 2020	WP (C) - 3600/ 2020	P. K. BEHERA	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 6)
3 0 6	15415 /2020	13.02. 2020	CONTR - 11/20 19	A K MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02- 12			(S ea t No - 6)
3	15416	13.02.	WP (C)	P.R.	C.O	COUR	Order Dtd. 2020-02-			(S

07	/2020	2020	- 29241 /2019	SWAIN	.	T NO. 17	11			ea t No - 6)
308	15417 /2020	13.02. 2020	WP (C) - 28803 /2019	B K MISHRA	C.O .	DR (J)	Order Dtd. 2020-02- 11			(S ea t No - 6)
309	15418 /2020	13.02. 2020	WP (C) - 3597/ 2020	P. K. BEHERA	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 6)
310	15419 /2020	13.02. 2020	WP (C) - 4062/ 2020	N C MOHARANA	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 6)
311	15420 /2020	13.02. 2020	WP (C) - 28832 /2019	BIJAYA KUMAR BEHERA 1	C.O .	DR (J)	Order Dtd. 2020-02- 11			(S ea t No - 6)
312	15421 /2020	13.02. 2020	WP (C) - 1701/ 2020	SAHADEV MUDULI	C.O .	COUR T NO. 24	Order Dtd. 2020-02- 12		WRIT BRAN CH-1	(S ea t No - 3)
313	15422 /2020	13.02. 2020	WP (C) - 3588/ 2020	P. N. NAYAK	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 3)
314	15423 /2020	13.02. 2020	WP (C) - 4061/ 2020	N C MOHARANA	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 3)
315	15424 /2020	13.02. 2020	WP (C) - 730/2 020	TAPAN SWAIN	C.O .	COUR T NO. 24	Order Dtd. 2020-02- 12			(S ea t No - 3)

316	15425/2020	13.02.2020	WP (C) - 3692/2020	N. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-11			(Seat No - 3)
317	15426/2020	13.02.2020	WP (C) - 3565/2020	S K MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-11			(Seat No - 3)
318	15427/2020	13.02.2020	WP (C) - 28839/2019	BIJAYA KUMAR BEHERA 1	C.O.	DR (J)	Order Dtd. 2020-02-11			(Seat No - 3)
319	15428/2020	13.02.2020	WP (C) - 3681/2020	SARAT K MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-11			(Seat No - 3)
320	15429/2020	13.02.2020	WP (C) - 3114/2020	A. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Seat No - 3)
321	15430/2020	13.02.2020	WP (C) - 4345/2020	P.K. DAS	C.O.	COURT NO. 24	Order Dtd. 2020-02-12			(Seat No - 3)
322	15431/2020	13.02.2020	WP (C) - 3682/2020	S K MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-11			(Seat No - 3)
323	15432/2020	13.02.2020	WPCRL - 76/2019	M/S.AKSHAYA KUMAR DORA	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Seat No - 3)
324	15433/2020	13.02.2020	WP (C) - 27044/2019	NIRA SUNDAR PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Seat No - 3)

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3 2 5	15434 /2020	13.02. 2020	WP (C) - 28634 /2019	S.K. SAHU	C.O .	COUR T NO. 24	Order Dtd. 2020-02- 11		WRIT BRAN CH-2	(S ea t No - 8)
3 2 6	15435 /2020	13.02. 2020	WP (C) - 3183/ 2020	M. D. BISWAL	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 10			(S ea t No - 8)
3 2 7	15436 /2020	13.02. 2020	WP (C) - 4350/ 2020	P.K. DAS	C.O .	COUR T NO. 24	Order Dtd. 2020-02- 12			(S ea t No - 8)
3 2 8	15437 /2020	13.02. 2020	WP (C) - 2677/ 2020	M. R. BARIK	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 04			(S ea t No - 8)
3 2 9	15438 /2020	13.02. 2020	WP (C) - 28831 /2019	BIJAYA KUMAR BEHERA 1	C.O .	DR (J)	Order Dtd. 2020-02- 11			(S ea t No - 8)
3 3 0	15439 /2020	13.02. 2020	WP (C) - 18434 /2016	C.R. KAR	C.O .	DR (J)	Order Dtd. 2020-02- 11			(S ea t No - 8)
3 3 1	15440 /2020	13.02. 2020	WP (C) - 28823 /2019	BIJAYA KUMAR BEHERA 1	C.O .	DR (J)	Order Dtd. 2020-02- 11			(S ea t No - 8)
3 3 2	15441 /2020	13.02. 2020	CONTC - 966/2 009	LOKANATH SAHOO	GEN ERA L		Order Dtd. 2018-08- 20		CONT EMPT	(S ea t No - 5)
3 3 3	15442 /2020	13.02. 2020	WP (C) - 2321/ 2019	P.K. MALLICK	C.O .	COUR T NO. 17	Order Dtd. 2020-02- 11			(S ea t No

										- 5)
3 3 4	15443 /2020	13.02. 2020	WP (C) - 28826 /2019	BIJAYA KUMAR BEHERA 1	C.O .	DR (J)	Order Dtd. 2020-02- 11			(S ea t No - 5)
3 3 5	15444 /2020	13.02. 2020	WP (C) - 28830 /2019	BIJAYA KUMAR BEHERA 1	C.O .	DR (J)	Order Dtd. 2020-02- 11			(S ea t No - 5)
3 3 6	15445 /2020	13.02. 2020	WP (C) - 29035 /2019	N. RAO	C.O .	COUR T NO. 8	Order Dtd. 2020-02- 10			(S ea t No - 5)
3 3 7	15446 /2020	13.02. 2020	WP (C) - 28824 /2019	BIJAYA KUMAR BEHERA 1	C.O .	DR (J)	Order Dtd. 2020-02- 11			(S ea t No - 5)
3 3 8	15447 /2020	13.02. 2020	WP (C) - 5009/ 2020	S.K. MISHRA	C.O .	COUR T NO. 8	Order Dtd. 2020-02- 11			(S ea t No - 5)
3 3 9	15448 /2020	13.02. 2020	WP (C) - 29087 /2019	BIJAYA KUMAR BEHERA 1	C.O .	COUR T NO. 8	Order Dtd. 2020-02- 11			(S ea t No - 5)
3 4 0	15449 /2020	13.02. 2020	WP (C) - 3177/ 2020	R. B. MISHRA	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 10			(S ea t No - 5)
3 4 1	15450 /2020	13.02. 2020	WP (C) - 5011/ 2020	S.K. MISHRA	C.O .	COUR T NO. 8	Order Dtd. 2020-02- 11			(S ea t No - 5)
3 4 2	15451 /2020	13.02. 2020	WP (C) - 3723/ 2020	M/S.PANCH ANAN SAHOO	C.O .	COUR T NO.	Order Dtd. 2020-02- 10			(S ea t

			2020			19			No - 5)
3 4 3	15452 /2020	13.02. 2020	WP (C) - 4699/ 2020	J.R. KHUNTIA	C.O .	COUR T NO. 8	Order Dtd. 2020-02- 10		(S ea t No - 5)
3 4 4	15453 /2020	13.02. 2020	WP (C) - 3153/ 2020	S. C. D. DASH	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 10		(S ea t No - 5)
3 4 5	15454 /2020	13.02. 2020	WP (C) - 28820 /2019	BIJAYA KUMAR BEHERA 1	C.O .	DR (J)	Order Dtd. 2020-02- 11		(S ea t No - 5)
3 4 6	15455 /2020	13.02. 2020	WP (C) - 28822 /2019	BIJAYA KUMAR BEHERA 1	C.O .	DR (J)	Order Dtd. 2020-02- 11		(S ea t No - 5)
3 4 7	15456 /2020	13.02. 2020	WP (C) - 2442/ 2020	P. K. JENA	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11		(S ea t No - 5)
3 4 8	15457 /2020	13.02. 2020	WP (C) - 4700/ 2020	J.R. KHUNTIA	C.O .	COUR T NO. 8	Order Dtd. 2020-02- 10		(S ea t No - 5)
3 4 9	15458 /2020	13.02. 2020	WP (C) - 28801 /2019	BIJAYA KUMAR BEHERA 1	C.O .	DR (J)	Order Dtd. 2020-02- 11		(S ea t No - 5)
3 5 0	15459 /2020	13.02. 2020	WP (C) - 4569/ 2020	N. RAO	C.O .	COUR T NO. 8	Order Dtd. 2020-02- 11		(S ea t No - 5)
3 5 5	15460 /2020	13.02. 2020	WP (C) -	M. R. ROUTRAY	C.O .	COUR T	Order Dtd. 2020-02- 11		(S ea

1			16333 /2019			NO. 3				t No - 5)
3 5 2	15461 /2020	13.02. 2020	WP (C) - 5257/ 2020	MANASI PATI	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12		WRIT BRAN CH-2	(S ea t No - 34)
3 5 3	15462 /2020	13.02. 2020	WP (C) - 5277/ 2017	SOURAV CH. DASH	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 34)
3 5 4	15463 /2020	13.02. 2020	WP (C) - 4291/ 2020	P.K. BARIK	C.O .	COUR T NO. 8	Order Dtd. 2020-02- 11			(S ea t No - 34)
3 5 5	15464 /2020	13.02. 2020	WP (C) - 3978/ 2020	R.CH. ROUT	C.O .	COUR T NO. 8	Order Dtd. 2020-02- 11			(S ea t No - 34)
3 5 6	15465 /2020	13.02. 2020	WP (C) - 4871/ 2020	J. KAR	C.O .	COUR T NO. 8	Order Dtd. 2020-02- 11			(S ea t No - 34)
3 5 7	15466 /2020	13.02. 2020	WP (C) - 24810 /2019	YASABANTA DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02- 11			(S ea t No - 34)
3 5 8	15467 /2020	13.02. 2020	WP (C) - 4155/ 2020	D.K. MOHANTY	C.O .	COUR T NO. 8	Order Dtd. 2020-02- 11			(S ea t No - 34)

3 5 9	15468 /2020	13.02. 2020	WP (C) - 3683/ 2020	S K MOHANTY	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 34)
3 6 0	15469 /2020	13.02. 2020	WP (C) - 2328/ 2019	P.K. MALLICK	C.O .	COUR T NO. 17	Order Dtd. 2020-02- 11			(S ea t No - 34)
3 6 1	15470 /2020	13.02. 2020	WP (C) - 4416/ 2020	N.K. ROUT	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 34)
3 6 2	15471 /2020	13.02. 2020	WP (C) - 3541/ 2020	J.R. BEHERA	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 12			(S ea t No - 34)
3 6 3	15472 /2020	13.02. 2020	WP (C) - 4102/ 2020	S.K. MOHANTY	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 12			(S ea t No - 34)
3 6 4	15473 /2020	13.02. 2020	WP (C) - 4080/ 2020	S K MOHANTY	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 34)
3 6 5	15474 /2020	13.02. 2020	WP (C) - 5150/ 2020	J. SAHOO	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 12			(S ea t No - 34)
3 6 6	15475 /2020	13.02. 2020	WP (C) - 4978/ 2020	R.K. BISOI	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 12			(S ea t No

										- 34)
3 6 7	15476 /2020	13.02. 2020	WP (C) - 4500/ 2020	H.K. PANDA	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 12			(S ea t No - 34)
3 6 8	15477 /2020	13.02. 2020	WP (C) - 4514/ 2020	H.K. PANDA	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 12			(S ea t No - 34)
3 6 9	15478 /2020	13.02. 2020	WP (C) - 4516/ 2020	H.K. PANDA	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 12			(S ea t No - 34)
3 7 0	15479 /2020	13.02. 2020	WP (C) - 5104/ 2020	K.C. SWAIN	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 12			(S ea t No - 34)
3 7 1	15480 /2020	13.02. 2020	WP (C) - 4855/ 2020	CHINTU SAMAL	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 12			(S ea t No - 34)
3 7 2	15481 /2020	13.02. 2020	WP (C) - 4401/ 2020	TAPAN SWAIN	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 12			(S ea t No - 34)
3 7 3	15482 /2020	13.02. 2020	WP (C) - 4816/ 2020	B.P. TANGA	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 12			(S ea t No - 34)
3	15483	13.02.	WP (C)	MANASI	C.O	COUR	Order Dtd. 2020-02-			(S

74	/2020	2020	- 4977/ 2020	PATI	.	T NO. 22	12			ea t No - 34)
375	15484 /2020	13.02. 2020	WP (C) - 29234 /2019	S.N.MOHAN TY	GEN ERA L		Order Dtd. 9999-12- 31		WRIT BRAN CH-8	(S ea t No - 39)
376	15485 /2020	13.02. 2020	WP (C) - 4973/ 2020	MANASI PATI	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 39)
377	15486 /2020	13.02. 2020	WP (C) - 29239 /2019	S.N.MOHAN TY	GEN ERA L		Order Dtd. 9999-12- 31		WRIT BRAN CH-8	(S ea t No - 39)
378	15487 /2020	13.02. 2020	WP (C) - 4985/ 2020	MANASI PATI	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 39)
379	15488 /2020	13.02. 2020	WP (C) - 524/2 012	R.SAHOO	GEN ERA L		Order Dtd. 2012-10- 04		WRIT BRAN CH-3	(S ea t No - 13)
380	15489 /2020	13.02. 2020	WP (C) - 4984/ 2020	MANASI PATI	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 13)
381	15490 /2020	13.02. 2020	WP (C) - 970/2 020	S.SAMAL	GEN ERA L		Order Dtd. 2020-01- 14			(S ea t No -)

										13)
3 8 2	15491 /2020	13.02. 2020	WP (C) - 4982/ 2020	MANASI PATI	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 13)
3 8 3	15492 /2020	13.02. 2020	WP (C) - 21987 /2017	D.MISHRA	GEN ERA L		Order Dtd. 2019-11- 26			(S ea t No - 13)
3 8 4	15493 /2020	13.02. 2020	WP (C) - 4979/ 2020	MANASI PATI	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 13)
3 8 5	15494 /2020	13.02. 2020	WP (C) - 21988 /2017	D.MISHRA	GEN ERA L		Order Dtd. 2019-11- 26			(S ea t No - 13)
3 8 6	15495 /2020	13.02. 2020	WP (C) - 19120 /2019	D.MISHRA	GEN ERA L		Order Dtd. 2019-11- 15			(S ea t No - 13)
3 8 7	15496 /2020	13.02. 2020	WP (C) - 9613/ 2008	D.MISHRA	GEN ERA L		Order Dtd. 2019-11- 28			(S ea t No - 13)
3 8 8	15497 /2020	13.02. 2020	WP (C) - 10584 /2003	D.MISHRA	GEN ERA L		Order Dtd. 2019-12- 03			(S ea t No - 13)
3 8	15498 /2020	13.02. 2020	WP (C) -	G. JAYASINGH	C.O .	COUR T	Order Dtd. 2020-02- 12			(S ea

9			4664/ 2020			NO. 19				t No - 13)
3 9 0	15499 /2020	13.02. 2020	WP (C) - 10734 /2004	D.MISHRA	GEN ERA L		Order Dtd. 2019-12- 04			(S ea t No - 13)
3 9 1	15500 /2020	13.02. 2020	WP (C) - 16564 /2014	K.C.SAHOO	GEN ERA L		Order Dtd. 2020-02- 12			(S ea t No - 13)
3 9 2	15501 /2020	13.02. 2020	WP (C) - 4025/ 2020	K.C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 07			(S ea t No - 13)
3 9 3	15502 /2020	13.02. 2020	WP (C) - 24850 /2019	T.BAG	GEN ERA L		Order Dtd. 2020-01- 09			(S ea t No - 13)
3 9 4	15503 /2020	13.02. 2020	WP (C) - 4026/ 2020	K.C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 07			(S ea t No - 13)
3 9 5	15504 /2020	13.02. 2020	WP (C) - 4029/ 2020	K.C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 07			(S ea t No - 13)
3 9 6	15505 /2020	13.02. 2020	WP (C) - 20284 /2019	K.P.BEHER A	GEN ERA L		Order Dtd. 2020-02- 10			(S ea t No - 13)

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3 9 7	15506 /2020	13.02. 2020	WP (C) - 4028/ 2020	K.C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 07			(S ea t No - 13)
3 9 8	15507 /2020	13.02. 2020	WP (C) - 4032/ 2020	K.C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 07			(S ea t No - 13)
3 9 9	15508 /2020	13.02. 2020	WP (C) - 4033/ 2020	K.C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 07			(S ea t No - 13)
4 0 0	15509 /2020	13.02. 2020	WP (C) - 4034/ 2020	K.C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 07			(S ea t No - 13)
4 0 1	15510 /2020	13.02. 2020	WP (C) - 4215/ 2020	S.K.MANDA L ADV	GEN ERA L		Order Dtd. 2020-02- 26	WRIT BRAN CH-7		(S ea t No - 5)
4 0 2	15511 /2020	13.02. 2020	WP (C) - 4050/ 2020	K.C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 07			(S ea t No - 5)
4 0 3	15512 /2020	13.02. 2020	ABLAP L- 601/2 020	JANMIJAYA PARIDA	GEN ERA L		Order Dtd. 9999-12- 31			(S ea t No - 5)
4 0 4	15513 /2020	13.02. 2020	WP (C) - 4052/ 2020	K.C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 07			(S ea t No - 5)

4 0 5	15514 /2020	13.02. 2020	ABLAP L- 11095 /2019	L.D.SAHOO -A	GEN ERA L		Order Dtd. 9999-12- 31		CRMI NAL MISC -2	(S ea t No - 10)
4 0 6	15515 /2020	13.02. 2020	WP (C) - 4053/ 2020	K.C. MA	C.O .	COUR T NO. 19				(S ea t No - 10)
4 0 7	15516 /2020	13.02. 2020	WP (C) - 4055/ 2020	K.C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 07			(S ea t No - 10)
4 0 8	15517 /2020	13.02. 2020	WP (C) - 4056/ 2020	K.C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 07			(S ea t No - 10)
4 0 9	15518 /2020	13.02. 2020	ABLAP L- 19078 /2019	NARAYAN SAMAL	GEN ERA L		Order Dtd. 2020-01- 16			(S ea t No - 10)
4 1 0	15519 /2020	13.02. 2020	WP (C) - 28814 /2019	B.K. BEHERA	C.O .	DR (J)	Order Dtd. 2020-02- 11			(S ea t No - 10)
4 1 1	15520 /2020	13.02. 2020	ABLAP L- 12659 /2017	B.K.NAYAK	GEN ERA L		Order Dtd. 2018-05- 10		CRMI NAL MISC -2	(S ea t No - 16)
4 1 2	15521 /2020	13.02. 2020	WP (C) - 3765/ 2020	B.K. PATI	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 12			(S ea t No - 10)

										- 16)
4 1 3	15522 /2020	13.02. 2020	BLAPL - 10316 /2019	S.BISWAL	GEN ERA L		Order Dtd. 2020-02- 10			(S ea t No - 16)
4 1 4	15523 /2020	13.02. 2020	WP (C) - 4666/ 2020	G. JAYASINGH	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 12			(S ea t No - 16)
4 1 5	15524 /2020	13.02. 2020	WP (C) - 4668/ 2020	G. JAYASINGH	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 12			(S ea t No - 16)
4 1 6	15525 /2020	13.02. 2020	CRLA- 761/2 017	P.K.DEO	GEN ERA L		Order Dtd. 9999-12- 31		CRIM INAL APPE AL	(S ea t No - 2)
4 1 7	15526 /2020	13.02. 2020	WP (C) - 4667/ 2020	G. JAYASINGH	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 12			(S ea t No - 2)
4 1 8	15527 /2020	13.02. 2020	CRLA- 761/2 017	P.K.DEO	GEN ERA L		Order Dtd. 9999-12- 31		CRIM INAL APPE AL	(S ea t No - 2)
4 1 9	15528 /2020	13.02. 2020	BLAPL - 809/2 020	P.K. BARIK	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11	13.2. 2020		(S ea t No - 2)
4 2 0	15529 /2020	13.02. 2020	BLAPL - 834/2 020	B.K. BEHERA	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 13			(S ea t No - 2)

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4 2 1	15530 /2020	13.02. 2020	WP (C) - 4404/ 2020	G. JAYASINGH	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 12			(S ea t No - 2)
4 2 2	15531 /2020	13.02. 2020	WP (C) - 4408/ 2020	G. JAYASINGH	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 12			(S ea t No - 2)
4 2 3	15532 /2020	13.02. 2020	WP (C) - 719/2 020	SUMANTA DAS	C.O .	COUR T NO. 8	Order Dtd. 2020-02- 05			(S ea t No - 2)
4 2 4	15533 /2020	13.02. 2020	WP (C) - 26391 /2019	P.K. JENA	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 2)
4 2 5	15534 /2020	13.02. 2020	WP (C) - 942/2 020	P.K. MOHANTY	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 2)
4 2 6	15535 /2020	13.02. 2020	BLAPL - 797/2 020	R.K. MALLICK	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 11			(S ea t No - 2)
4 2 7	15536 /2020	13.02. 2020	CRLA- 761/2 017	P.K.DEO	GEN ERA L		Order Dtd. 9999-12- 31		CRIM INAL APPE AL	(S ea t No - 2)
4 2 8	15537 /2020	13.02. 2020	WP (C) - 29453 /2019	P.K. MOHANTY	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 2)
4 2 9	15538 /2020	13.02. 2020	CRLA- 170/2 017	C.R.SAHU	GEN ERA L		Order Dtd. 2017-06- 27		CRIM INAL APPE AL	(S ea t No

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4 3 0	15539 /2020	13.02. 2020	CRLA- 171/2 017	C.R.SAHU	GEN ERA L		Order Dtd. 2017-06- 27		CRIM INAL APPE AL	(S ea t No - 2)
4 3 1	15540 /2020	13.02. 2020	WP (C) - 4508/ 2020	H.K. PANDA	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 2)
4 3 2	15541 /2020	13.02. 2020	WP (C) - 4983/ 2020	A.K. DAS	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 2)
4 3 3	15542 /2020	13.02. 2020	CRLMP - 472/2 018	L.SAHOO	C.O .	COUR T NO. 24	Order Dtd. 2020-02- 06			(S ea t No - 2)
4 3 4	15543 /2020	13.02. 2020	WP (C) - 4510/ 2020	H.K. PANDA	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 2)
4 3 5	15544 /2020	13.02. 2020	OJC- 14975 /2001	A.C.JENA	GEN ERA L		Order Dtd. 2019-12- 20			(S ea t No - 2)
4 3 6	15545 /2020	13.02. 2020	WP (C) - 4571/ 2020	M.R. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 2)
4 3 7	15546 /2020	13.02. 2020	CRLRE V- 517/2 017	T.K.BISWA L	GEN ERA L		Order Dtd. 9999-12- 31		CRIM INAL REVI SION	(S ea t No - 1)
4 3 8	15547 /2020	13.02. 2020	WP (C) - 4571/ 2020	D.K. SAHOO	C.O .	COUR T NO.	Order Dtd. 2020-02- 12			(S ea t

			2020			22				No-1)
439	15548/2020	13.02.2020	WP (C) - 24608/2011	M.ROUT	GENERAL		Order Dtd. 2011-09-16		WRIT BRANCH-8	(Seat No-42)
440	15549/2020	13.02.2020	WP (C) - 4512/2020	H.K. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-02-12			(Seat No-42)
441	15550/2020	13.02.2020	WP (C) - 4956/2020	S.C. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-11		WRIT BRANCH-6	(Seat No-16)
442	15551/2020	13.02.2020	WP (C) - 4823/2020	BASUDEV BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-02-12			(Seat No-16)
443	15552/2020	13.02.2020	WP (C) - 4719/2020	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-02-12			(Seat No-16)
444	15553/2020	13.02.2020	WP (C) - 4987/2020	SESHADEV BISWAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-12			(Seat No-16)
445	15554/2020	13.02.2020	WP (C) - 4371/2020	R.K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-02-12			(Seat No-16)
4	15555	13.02.	WP (C)	SESHADEV	C.O.	COUR	Order Dtd. 2020-02-			(S

4 6	/2020	2020	- 4990/ 2020	BISWAL	.	T NO. 22	12			ea t No - 16)
4 4 7	15556 /2020	13.02. 2020	WP (C) - 4724/ 2020	M.R. ROUTRAY	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 16)
4 4 8	15557 /2020	13.02. 2020	WP (C) - 6024/ 2014	B. C. PANDA	GEN ERA L		Order Dtd. 2015-07- 06Petition,Annexure, Counter,Affidavit,	WRIT BRAN CH-3		(S ea t No - 14)
4 4 9	15558 /2020	13.02. 2020	WP (C) - 4720/ 2020	M.R. ROUTRAY	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 14)
4 5 0	15559 /2020	13.02. 2020	WP (C) - 3783/ 2020	C. SETHY	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 14)
4 5 1	15560 /2020	13.02. 2020	WP (C) - 22340 /2019	T. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 11	WRIT BRAN CH-1		(S ea t No - 2)
4 5 2	15561 /2020	13.02. 2020	WP (C) - 28477 /2011	A. K. PANDA	GEN ERA L		Order Dtd. 2019-12- 11			(S ea t No - 2)
4 5 3	15562 /2020	13.02. 2020	WP (C) - 21297 /2012	B. MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 11	WRIT BRAN CH-3		(S ea t No - 33)

4 5 4	15563 /2020	13.02. 2020	WP (C) - 8148/ 2018	SAHADEV MUDULI	C.O .	COUR T NO. 8	Order Dtd. 2020-02- 12		WRIT BRAN CH-5	(S ea t No - 20)
4 5 5	15564 /2020	13.02. 2020	WP (C) - 4442/ 2020	B. SAMANTARA Y	C.O .	COUR T NO. 8	Order Dtd. 2020-02- 11			(S ea t No - 20)
4 5 6	15565 /2020	13.02. 2020	WP (C) - 3816/ 2020	L.D. MOHANTY	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 20)
4 5 7	15566 /2020	13.02. 2020	WP (C) - 4290/ 2020	T. DALAI	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 20)
4 5 8	15567 /2020	13.02. 2020	WP (C) - 4289/ 2020	T. DALAI	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 20)
4 5 9	15568 /2020	13.02. 2020	WP (C) - 4091/ 2020	S. K. MOHANTY	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 20)
4 6 0	15569 /2020	13.02. 2020	WP (C) - 4287/ 2020	T. DALAI	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 20)
4 6 1	15570 /2020	13.02. 2020	WP (C) - 4088/ 2020	S. K. MOHANTY	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No)

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4 6 2	15571 /2020	13.02. 2020	WP (C) - 4086/ 2020	S. K. MOHANTY	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 20)
4 6 3	15572 /2020	13.02. 2020	WP (C) - 4276/ 2020	T. DALAI	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 20)
4 6 4	15573 /2020	13.02. 2020	WP (C) - 2331/ 2019	P. K. MALLICK	C.O .	COUR T NO. 17	Order Dtd. 2020-02- 11			(S ea t No - 20)
4 6 5	15574 /2020	13.02. 2020	WP (C) - 4270/ 2020	T. DALAI	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 20)
4 6 6	15575 /2020	13.02. 2020	WP (C) - 2326/ 2019	P. K. MALLICK	C.O .	COUR T NO. 17	Order Dtd. 2020-02- 11			(S ea t No - 20)
4 6 7	15576 /2020	13.02. 2020	WP (C) - 3819/ 2020	L.D. MOHANTY	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 20)
4 6 8	15577 /2020	13.02. 2020	WP (C) - 2325/ 2019	P. K. MALLICK	C.O .	COUR T NO. 17	Order Dtd. 2020-02- 11			(S ea t No - 20)
4	15578	13.02.	WP (C)	P.K. ROUT	C.O	COUR	Order Dtd. 2020-02-			(S

69	/2020	2020	- 4281/ 2020		.	T NO. 19	11			ea t No - 20)
470	15579 /2020	13.02. 2020	WP (C) - 4283/ 2020	P.K. ROUT	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 20)
471	15580 /2020	13.02. 2020	WP (C) - 2323/ 2019	P. K. MALLICK	C.O .	COUR T NO. 17	Order Dtd. 2020-02- 11			(S ea t No - 20)
472	15581 /2020	13.02. 2020	WP (C) - 4280/ 2020	P.K. ROUT	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 20)
473	15582 /2020	13.02. 2020	WP (C) - 2322/ 2019	P. K. MALLICK	C.O .	COUR T NO. 17	Order Dtd. 2020-02- 11			(S ea t No - 20)
474	15583 /2020	13.02. 2020	WP (C) - 3540/ 2020	P.K. ROUT	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 20)
475	15584 /2020	13.02. 2020	WP (C) - 3536/ 2020	P.K. ROUT	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 20)
476	15585 /2020	13.02. 2020	WP (C) - 3979/ 2020	M/S.BHOJA RAJ SETH	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 20)

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477	15586/2020	13.02.2020	WP (C) - 4443/2020	M/S.B.SAM ANTARAY	C.O.	COURT NO. 19	Order Dtd. 2020-02-11			(Seat No - 20)
478	15587/2020	13.02.2020	WP (C) - 1368/2020	TRILOCHAN BAG	C.O.	COURT NO. 19	Order Dtd. 2020-02-11			(Seat No - 20)
479	15588/2020	13.02.2020	WP (C) - 4335/2020	ADNAN SARMADI	C.O.	COURT NO. 19	Order Dtd. 2020-02-11			(Seat No - 20)
480	15589/2020	13.02.2020	WP (C) - 4335/2020	P. K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-11			(Seat No - 20)
481	15590/2020	13.02.2020	WP (C) - 22859/2014	S. K. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-11			(Seat No - 20)
482	15591/2020	13.02.2020	WP (C) - 4446/2020	M/S.B.SAM ANTARAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-11			(Seat No - 20)
483	15592/2020	13.02.2020	WP (C) - 4445/2020	M/S.B.SAM ANTARAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-11			(Seat No - 20)
488	15593/2020	13.02.2020	WP (C) -	A. JENA	GENERA		Order Dtd. 2020-01-06	WRIT BRAN	(S ea	

4			8404/ 2017		L			CH-5	t No - 23)
4 8 5	15594 /2020	13.02. 2020	WP (C) - 4444/ 2020	M/S.B.SAM ANTARAY	C.O .		Order Dtd. 2020-02- 11		(S ea t No - 23)
4 8 6	15595 /2020	13.02. 2020	WP (C) - 4441/ 2020	M/S.B.SAM ANTARAY	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11		(S ea t No - 23)
4 8 7	15596 /2020	13.02. 2020	WP (C) - 3980/ 2020	M/S.BHOJA RAJ SETH	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11		(S ea t No - 23)
4 8 8	15597 /2020	13.02. 2020	CONTC - 398/2 020	A.PATTANA IK	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12		(S ea t No - 23)
4 8 9	15598 /2020	13.02. 2020	WP (C) - 19992 /2019	P.K. JENA	C.O .	COUR T NO. 9	Order Dtd. 2020-02- 11		(S ea t No - 23)
4 9 0	15599 /2020	13.02. 2020	WP (C) - 3538/ 2020	P. K. RATH	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11		(S ea t No - 23)
4 9 1	15600 /2020	13.02. 2020	WP (C) - 3537/ 2020	P. K. ROUT	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11		(S ea t No - 23)

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4 9 2	15601 /2020	13.02. 2020	WP (C) - 4047/ 2020	AMIYA KUMAR SWAIN	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 23)
4 9 3	15602 /2020	13.02. 2020	WP (C) - 4518/ 2020	L. SWAIN	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 23)
4 9 4	15603 /2020	13.02. 2020	WP (C) - 483/2 020	PRADIPTA KUMAR MOHANTY	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 23)
4 9 5	15604 /2020	13.02. 2020	CONTC - 396/2 020	A.PATTANA IK	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 23)
4 9 6	15605 /2020	13.02. 2020	CONTC - 397/2 020	A.PATTANA IK	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 23)
4 9 7	15606 /2020	13.02. 2020	WP (C) - 4980/ 2020	M/S. ANIL KUMAR DAS	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 23)
4 9 8	15607 /2020	13.02. 2020	WP (C) - 4057/ 2020	AMIYA KUMAR SWAIN	C.O .	COUR T NO. 19	Order Dtd. 2020-02- 11			(S ea t No - 23)
4 9 9	15608 /2020	13.02. 2020	WP (C) - 5221/ 2020	BINOD KUMAR DAS	C.O .	COUR T NO.	Order Dtd. 2020-02- 12			(S ea t

			2020			22			No - 23)
500	15609/2020	13.02.2020	WP (C) - 4478/2020	B.M.SARAN GI	C.O .	COURT NO. 22	Order Dtd. 2020-02-12		(Seat No - 23)
501	15610/2020	13.02.2020	WP (C) - 4476/2020	B.M.SARAN GI	C.O .	COURT NO. 22	Order Dtd. 2020-02-12		(Seat No - 23)
502	15611/2020	13.02.2020	FAO-362/2014	BALARAM SINGH	C.O .	COURT NO. 22	Order Dtd. 2020-02-12		(Seat No - 23)
503	15612/2020	13.02.2020	FAO-362/2014	B K DAS	C.O .	COURT NO. 22	Order Dtd. 2020-02-12		(Seat No - 23)
504	15613/2020	13.02.2020	WP (C) - 4477/2020	B.M.SARAN GI	C.O .	COURT NO. 22	Order Dtd. 2020-02-12		(Seat No - 23)
505	15614/2020	13.02.2020	WP (C) - 4468/2020	B.M.SARAN GI	C.O .	COURT NO. 22	Order Dtd. 2020-02-12		(Seat No - 23)
506	15615/2020	13.02.2020	FAO-444/2017	B K BEHERA	C.O .	COURT NO. 22	Order Dtd. 2020-02-12	MISC . APPELL SEC.	(Seat No - 8)
5	15616	13.02.	FAO-	A K	C.O	COUR	Order Dtd. 2020-02-	MISC	(S

07	/2020	2020	394/2014	BHUYAN	.	T NO. 22	12		. APPE AL SEC.	ea t No - 5)
508	15617/2020	13.02.2020	WP (C) - 4479/2020	B.M.SARAN GI	C.O.	COUR T NO. 22	Order Dtd. 2020-02-12			(S ea t No - 5)
509	15618/2020	13.02.2020	FAO- 457/2006	RATIKANTA SAHOO	C.O.	COUR T NO. 22	Order Dtd. 2020-02-12			(S ea t No - 5)
510	15619/2020	13.02.2020	CONTC - 330/2020	P K SINGH	C.O.	COUR T NO. 22	Order Dtd. 2020-02-12			(S ea t No - 5)
511	15620/2020	13.02.2020	FAO- 860/2019	A K BHUYAN	C.O.	COUR T NO. 22	Order Dtd. 2020-02-12			(S ea t No - 5)
512	15621/2020	13.02.2020	FAO- 860/2019	S BISWAL	C.O.	COUR T NO. 22	Order Dtd. 2020-02-12			(S ea t No - 5)
513	15622/2020	13.02.2020	WP (C) - 4480/2020	B.M.SARAN GI	C.O.	COUR T NO. 22	Order Dtd. 2020-02-12			(S ea t No - 5)
514	15623/2020	13.02.2020	FAO- 396/2014	BALARAM SINGH	C.O.	COUR T NO. 22	Order Dtd. 2020-02-12			(S ea t No - 5)
515	15624/2020	13.02.2020	WP (C) - 4465/2020	B.M.SARAN GI	C.O.	COUR T NO. 22	Order Dtd. 2020-02-12			(S ea t No - 5)

5 1 6	15625 /2020	13.02. 2020	WP (C) - 4463/ 2020	B.M.SARAN GI	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 5)
5 1 7	15626 /2020	13.02. 2020	FAO- 396/2 014	B K DAS	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 5)
5 1 8	15627 /2020	13.02. 2020	WP (C) - 4466/ 2020	B.M.SARAN GI	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 5)
5 1 9	15628 /2020	13.02. 2020	WP (C) - 2399/ 2020	MANAS PATI	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12		WRIT BRAN CH-8	(S ea t No - 43)
5 2 0	15629 /2020	13.02. 2020	WP (C) - 4469/ 2020	B.M.SARAN GI	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 43)
5 2 1	15630 /2020	13.02. 2020	WP (C) - 103/2 019	P K LENKA	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 43)
5 2 2	15631 /2020	13.02. 2020	WP (C) - 4470/ 2020	B.M.SARAN GI	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 43)
5 2 3	15632 /2020	13.02. 2020	CONTC - 2209/ 2019	G C JENA	C.O .	COUR T NO. 22	Order Dtd. 2019-02- 12			(S ea t No - 43)

5 2 4	15633 /2020	13.02. 2020	WP (C) - 4475/ 2020	B.M.SARAN GI	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 43)
5 2 5	15634 /2020	13.02. 2020	WP (C) - 4474/ 2020	B.M.SARAN GI	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 43)
5 2 6	15635 /2020	13.02. 2020	WP (C) - 3790/ 2020	NIRANJAN MALLICK	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 43)
5 2 7	15636 /2020	13.02. 2020	WP (C) - 2709/ 2020	M. R. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2020-01- 28			(S ea t No - 43)
5 2 8	15637 /2020	13.02. 2020	WP (C) - 3403/ 2020	A K ROUT	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 43)
5 2 9	15638 /2020	13.02. 2020	WP (C) - 19556 /2009	P. K. RATH	C.O .	COUR T NO. 5	Order Dtd. 2020-02- 12			(S ea t No - 43)
5 3 0	15639 /2020	13.02. 2020	WP (C) - 5222/ 2020	R. C. MUDULI	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12		WRIT BRAN CH-2	(S ea t No - 34)
5 3 1	15640 /2020	13.02. 2020	WP (C) - 5222/ 2020	NIRANJAN ROUT	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12		WRIT BRAN CH-2	(S ea t No)

										- 34)
5 3 2	15641 /2020	13.02. 2020	WP (C) - 5222/ 2020	M. R. ROUTRAY	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12		WRIT BRAN CH-2	(S ea t No - 34)
5 3 3	15642 /2020	13.02. 2020	WP (C) - 5076/ 2020	S. C. DAS	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 34)
5 3 4	15643 /2020	13.02. 2020	WP (C) - 5149/ 2020	JYOTI RANJAN SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 34)
5 3 5	15644 /2020	13.02. 2020	WP (C) - 5151/ 2020	JYOTI RANJAN SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 34)
5 3 6	15645 /2020	13.02. 2020	WP (C) - 5153/ 2020	JYOTI RANJAN SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 34)
5 3 7	15646 /2020	13.02. 2020	WP (C) - 5001/ 2020	SESHADEV BISWAL	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12			(S ea t No - 34)
5 3 8	15647 /2020	13.02. 2020	WP (C) - 5283/ 2020	TAPAN SWAIN	C.O .	COUR T NO. 22	Order Dtd. 2020-02- 12		WRIT BRAN CH-2	(S ea t No - 34)
5	15648	13.02.	CRLMP	D NAYAK	C.O	COUR	Order Dtd. 2020-02-			(S

39	/2020	2020	- 572/2 018		.	T NO. 2 OLD	12			ea t No - 34)
540	15649 /2020	13.02. 2020	CRLMP - 567/2 018	D NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02- 12			(S ea t No - 34)
541	15650 /2020	13.02. 2020	CRLMP - 311/2 018	S K SAHU	C.O .	COUR T NO. 9	Order Dtd. 2020-02- 12			(S ea t No - 34)
542	15651 /2020	13.02. 2020	CRLMP - 369/2 018	H K PATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02- 12			(S ea t No - 34)
543	15652 /2020	13.02. 2020	WP (C) - 22308 /2013	P B SENAPATI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02- 10			(S ea t No - 34)
544	15653 /2020	13.02. 2020	CRLMP - 161/2 018	P C DAS	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 12			(S ea t No - 34)
545	15654 /2020	13.02. 2020	CRLA- 45/20 13	R B MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02- 03		CRIM INAL APPE AL	(S ea t No - 6)
546	15655 /2020	13.02. 2020	BLAPL - 731/2 020	S S PATNAIK	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 12			(S ea t No - 6)

547	15656/2020	13.02.2020	CRLRE V-416/2018	T N CHODUHURY	C.O.	COURT NO. 10	Order Dtd. 2020-02-12			(Seat No - 6)
548	15657/2020	13.02.2020	WP (C) - 4204/2020	B K PANDA	C.O.	COURT NO. 7	Order Dtd. 2020-02-12			(Seat No - 6)
549	15658/2020	13.02.2020	CRLRE V-79/2020	S K TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2020-02-13			(Seat No - 6)
550	15659/2020	13.02.2020	WP (C) - 5794/2019	G.K.DASH	GENERAL		Order Dtd. 2019-12-19			(Seat No - 6)
551	15660/2020	13.02.2020	BLAPL - 833/2020	JYOTIRANJAN NAYAK	C.O.	COURT NO. 23	Order Dtd. 2020-02-12			(Seat No - 6)
552	15661/2020	13.02.2020	CRLMP - 140/2018	P N BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-02-12			(Seat No - 6)
553	15662/2020	13.02.2020	ABLAP L-18852/2019	A.K.NAYAK	GENERAL		Order Dtd. 2020-01-09			(Seat No - 6)
554	15663/2020	13.02.2020	ARBA-24/2018	A. C. SAMAL	GENERAL		Order Dtd. 9999-12-31 Lower Court Record,	PARTNERSHIP DEED, AGREEMENT, EXPENSE SHEET,	M.J.C.	(Seat No - 2)
5	15664	13.02.	ABLAP	S. R.	C.O.	COUR	Order Dtd. 2020-02-			(S

55	/2020	2020	L-1303/2020	PATTNAIK .	T NO. 1	11			eat No - 2)
556	15665/2020	13.02.2020	ABLAP L-1400/2020	S. R. PATTNAIK	C.O .	COURT NO. 1	Order Dtd. 2020-02-11		(Seat No - 2)
557	15666/2020	13.02.2020	WP (C) - 2887/2020	GANESH CHANDRA JENA	C.O .	COURT NO. 17	Order Dtd. 2020-02-12	WRIT BRANCH (DIVISION BENCH)	(Seat No - 105)
558	15667/2020	13.02.2020	WP (C) - 12972/2019	P. K. JENA	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-02-10		(Seat No - 105)
559	15668/2020	13.02.2020	WP (C) - 4387/2020	BIJAY KUMAR DALEI	C.O .	COURT NO. 8	Order Dtd. 2020-02-12		(Seat No - 105)
560	15669/2020	13.02.2020	CRLMP - 417/2016	B. K. ROUT	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-28		(Seat No - 105)
561	15670/2020	13.02.2020	CRLMC - 3537/2019	PRASANJIT BEHERA	C.O .	DR (J)	Order Dtd. 2020-02-10		(Seat No - 105)
562	15671/2020	13.02.2020	CRLMC - 1809/2019	JAGANNATH KAMILA	C.O .	COURT NO. 1	Order Dtd. 2020-02-10	CRIMINAL MISC -1	(Seat No - 7)

5 6 3	15672 /2020	13.02. 2020	ABLAP L- 17886 /2019	P. K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 12			(S ea t No - 7)
5 6 4	15673 /2020	13.02. 2020	ABLAP L- 8743/ 2019	K. K. JENA	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 12			(S ea t No - 7)
5 6 5	15674 /2020	13.02. 2020	ABLAP L- 1488/ 2020	SUVENDU BARIK	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 13			(S ea t No - 7)
5 6 6	15675 /2020	13.02. 2020	ABLAP L- 1487/ 2020	A. K. SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 13			(S ea t No - 7)
5 6 7	15676 /2020	13.02. 2020	ABLAP L- 1484/ 2020	BIBHUTI RANJAN MOHAPATRA	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 13			(S ea t No - 7)
5 6 8	15677 /2020	13.02. 2020	ABLAP L- 1471/ 2020	S. K. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 13			(S ea t No - 7)
5 6 9	15678 /2020	13.02. 2020	ABLAP L- 1467/ 2020	BIBHUTI RANJAN MOHAPATRA	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 13			(S ea t No - 7)
5 7 0	15679 /2020	13.02. 2020	ABLAP L- 1453/ 2020	RITURANJA N CHHOTARAY	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 13			(S ea t No - 7)
5 7 1	15680 /2020	13.02. 2020	ABLAP L- 1449/ 2020	BIBHUDANA NDA MOHAPATRA	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 13			(S ea t No - 7)

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572	15681/2020	13.02.2020	ABLAP L-1443/2020	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-13			(Seat No - 7)
573	15682/2020	13.02.2020	ABLAP L-1295/2020	BISWARANJAN DALAI	C.O.	COURT NO. 1	Order Dtd. 2020-02-11			(Seat No - 7)
574	15683/2020	13.02.2020	ABLAP L-1407/2020	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-11			(Seat No - 7)
575	15684/2020	13.02.2020	ABLAP L-1426/2020	B. R. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-13			(Seat No - 7)
576	15685/2020	13.02.2020	ABLAP L-1414/2020	SUSANTA KUMAR ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-02-11			(Seat No - 7)
577	15686/2020	13.02.2020	WP (C) - 4081/2020	SANTANU KUMAR SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-13		WRIT BRANCH (DIVISION BENCH)	(Seat No - 102)
578	15687/2020	13.02.2020	RSA-337/2017	S. PARIJA	C.O.	COURT NO. 7	Order Dtd. 2020-02-04		SECOND APPELL	(Seat No - 3)
579	15688/2020	13.02.2020	ABLAP L-1412/2020	BISWARANJAN DALAI	C.O.	COURT NO. 1	Order Dtd. 2020-02-11			(Seat No - 3)
588	15689/2020	13.02.2020	ABLAP L-	BISWARANJAN DALAI	C.O.	COURT	Order Dtd. 2020-02-11			(Seat

0			1412/ 2020			NO. 1				t No - 3)
5 8 1	15690 /2020	13.02. 2020	WP (C) - 5589/ 2020	RAMAKANT MOHANTY	C.O .	COUR T NO. 7	Order Dtd. 2020-02- 13		WRIT BRAN CH-5	(S ea t No - 21)
5 8 2	15691 /2020	13.02. 2020	TRP (C) - 81/20 19	A. K. MISHRA	C.O .	COUR T NO. 9	Order Dtd. 2020-02- 13			(S ea t No - 21)
5 8 3	15692 /2020	13.02. 2020	ABLAP L- 1392/ 2020	PRATAP KUMAR BARIK	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 11			(S ea t No - 21)
5 8 4	15693 /2020	13.02. 2020	ABLAP L- 1337/ 2020	R. R. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 11			(S ea t No - 21)
5 8 5	15694 /2020	13.02. 2020	ABLAP L- 1330/ 2020	T. R. DAS	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 11			(S ea t No - 21)
5 8 6	15695 /2020	13.02. 2020	ABLAP L- 1324/ 2020	P. K. SINGH	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 11			(S ea t No - 21)
5 8 7	15696 /2020	13.02. 2020	ABLAP L- 1314/ 2020	SACHINDRA KANHAR	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 11			(S ea t No - 21)

588	15697/2020	13.02.2020	ABLAP L-1313/2020	P. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-02-11		(Seat No - 21)
589	15698/2020	13.02.2020	ABLAP L-1310/2020	H. S. PAIKRAY	C.O.	COURT NO. 1	Order Dtd. 2020-02-11		(Seat No - 21)
590	15699/2020	13.02.2020	ABLAP L-1309/2020	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2020-02-11		(Seat No - 21)
591	15700/2020	13.02.2020	ABLAP L-1306/2020	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2020-02-11		(Seat No - 21)
592	15701/2020	13.02.2020	WP (C) - 8797/2004	SK. DIL	GENERAL		Order Dtd. 2012-10-11	WRIT BRANCH-2	(Seat No - 7)
593	15702/2020	13.02.2020	ABLAP L-1305/2020	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2020-02-11		(Seat No - 7)
594	15703/2020	13.02.2020	CRLMC - 1298/2019	S. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-10	CRIMINAL MISC -2	(Seat No - 13)
595	15704/2020	13.02.2020	BLAPL - 990/2020	SAILENDRA BISWAL	C.O.	COURT NO. 23	Order Dtd. 2020-02-13		(Seat No - 13)

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5 9 6	15705 /2020	13.02. 2020	ABLAP L- 1288/ 2020	PRATAP KUMAR BARIK	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 11			(S ea t No - 13)
5 9 7	15706 /2020	13.02. 2020	ABLAP L- 1285/ 2020	APARESH BHOI	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 11			(S ea t No - 13)
5 9 8	15707 /2020	13.02. 2020	BLAPL - 11097 /2019	B. K. PANDA	C.O .	COUR T NO. 2	Order Dtd. 2020-02- 12			(S ea t No - 13)
5 9 9	15708 /2020	13.02. 2020	BLAPL - 526/2 020	B. K. PANDA	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 13			(S ea t No - 13)
6 0 0	15709 /2020	13.02. 2020	BLAPL - 522/2 020	NIHAR RANJAN SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2020-02- 13			(S ea t No - 13)
6 0 1	15710 /2020	13.02. 2020	BLAPL - 11182 /2019	M. K. MOHAPATRA	C.O .	COUR T NO. 2	Order Dtd. 2020-02- 13			(S ea t No - 13)
6 0 2	15711 /2020	13.02. 2020	ABLAP L- 1281/ 2020	BALARAM SINGH	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 11			(S ea t No - 13)
6 0 3	15712 /2020	13.02. 2020	ABLAP L- 1280/ 2020	BALARAM SINGH	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 11			(S ea t No - 13)

			2020			1				No - 13)
6 0 4	15713 /2020	13.02. 2020	ABLAP L- 1279/ 2020	M. R. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 11			(S ea t No - 13)
6 0 5	15714 /2020	13.02. 2020	ABLAP L- 1185/ 2020	GAGAN ROUT	C.O .	COUR T NO. 1	Order Dtd. 2020-02- 11			(S ea t No - 13)
6 0 6	15715 /2020	13.02. 2020	BLAPL - 10990 /2019	P.K.MOHAN TY	C.O .	COUR T NO. 2	Order Dtd. 2020-02- 12			(S ea t No - 13)

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